

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/321/ (IB)/2017
NAME OF THE PETITIONER(S) : QUINGDAO FUYUAN ARTS & CRAFTS CO. LTD
NAME OF THE RESPONDENT(S) : SABARE INTERNATIONAL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Vijayaraghavan
S. Vijayaraghavan

Counsel for
Petitioner

S. Vijayaraghavan

P. Sivakumar

for M/S VARADAN & SONS

Counsel for
Respondent

ORDER

P. Sivakumar

The counsel for the Petitioner and the respondent are present. The Counsel for Corporate Debtor submitted that the matter is likely to be settled and prays for time for filing the schedule of payment. At request time is enlarged. Put upon 23.08.2017 at 10.30 A.M.

S. Vijayaraghavan

(S. Vijayaraghavan)
Member (Technical)
HV

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)